

Defective Case Register from 2025-07-26 to 2025-07-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/22185/2025	NIRANJAN PANDA	2025-07-26	i)Page mark not proper in Index.ii)Paragraph Sl. no. not proper both in petition and Declaration of the Affidavit.iii)Put up for further S.R. after filing of Free copy of Rejection order and Original Vakalatnama.
2	D-BLAPL/22480/2025	ASUTOSH TRIPATHY	2025-07-26	Hologram of Rs. 50/- not affixed in Vakalatnama
3	D-ABLAPL/22592/2025	CHHABI BEHERA	2025-07-26	1. Date mentioned in the Date Chart not correct. 2. Name of the Petitioner mentioned in the Affidavit not correct.
4	D-WP(C)/29846/2025	PRADEEP KUMAR DAS	2025-07-26	Page 23 not neat
5	D-BLAPL/22492/2025	ARUN KUMAR PATRA	2025-07-26	14-NOT PROPERLY INDEXED. Paragraphs not properly mentioned in Affidavit.
6	D-WP(C)/29851/2025	DEBADATTA MOHANTY	2025-07-26	Date of copy of representation vide -17 not tally with Index.
7	D-BLAPL/22550/2025	BIKASH CHANDRA PARIJA	2025-07-26	Court fee of Rs. 12/- not affixed in V.nama
8	D-BLAPL/22569/2025	SATYA RANJAN MULIA	2025-07-26	1. Paragraph 3 of the application furnished twice.
9	D-ABLAPL/22530/2025	CHANDAN TRIPATHY	2025-07-26	i)Page no. 11 and 12 not neat and legible
10	D-BLAPL/22583/2025	PRATIK NAYAK	2025-07-26	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
11	D-ABLAPL/22303/2025	SANTOSH KUMAR MOHANTY	2025-07-26	3-AUTHENTICATION FEE IS DEFICIENT.
12	D-ABLAPL/22611/2025	SUJIT KUMAR SAHU	2025-07-26	Age of Petitioner No.4 not mentioned in the Cause Title.
13	D-ABLAPL/22304/2025	ASHOK KUMAR SARANGI	2025-07-26	1.The name of the father of the petitioner mentioned in entire petition appears to be not correct.
14	D-WP(C)/29843/2025	ASWINI KUMAR DASH	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-ABLAPL/22350/2025	BISWORANJAN SWAIN	2025-07-26	1.Address of the petitioners have not been mentioned in V.Nama. 2. Undertaking for English translation not filed.
16	D-BLAPL/22545/2025	SUNIL KUMAR PANDA	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

17	D-CRLMC/22490/2025	NIRANJAN PANDA	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Page marking not correct in index.C. copy of annexure -1 not filed
18	D-BLAPL/22297/2025	BASANTA KUMAR DAS	2025-07-26	1.Paragraph mentioned in the petition is not under the Affidavit. 1.The name of the place of the Court is not correctly mentioned in Cause Title.
19	D-WP(C)/29907/2025	ANNADA PRASAD MOHANTY	2025-07-26	Page nos.12 and 13 not neat and legible
20	D-WP(C)/29908/2025	ANNADA PRASAD MOHANTY	2025-07-26	Page nos.12 and 13 not neat and legible.
21	D-BLAPL/20038/2025	SUSANTA KUMAR NAYAK	2025-07-26	i) Age of the deponent mentioned in Affidavit and declaration of the affidavit not correct
22	D-WP(C)/29836/2025	SOURAV SUMAN BHUYAN	2025-07-26	Synopsis and date chart not mentioned in the Index.
23	D-ABLAPL/22543/2025	ASIT KUMAR DAS	2025-07-26	1. In index page marking not done correctly in respect of Synopsis AND date chart
24	D-BLAPL/21933/2025	SIDHARTHA DAS	2025-07-26	1.The name of the lower Court mentioned in the Cause Title and petition where case is pending is not correct with that of Rejection order
25	D-ABLAPL/22562/2025	JYOTIRMAYA SAHOO	2025-07-26	Averments made in Para 2 of the Petition and Prayer is not correct. It has no link with the application.
26	D-ABLAPL/22563/2025	AKSHAYA KUMAR SUBUDHI	2025-07-26	1. Annexure 1 not properly page marked. Page 12 marked twice. 2. GR case no. left blank in the prayer. 3. Name of Petitioner No.2 in Cause Title not tally with the signature in the Vakalatanama.
27	D-CRLMC/22573/2025	BHABANI SHANKAR DASPARIDA	2025-07-26	1. This case related to sexual offence the name of victim and her address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
28	D-BLAPL/22288/2025	SOUBHAGYA KUMAR DASH	2025-07-26	1.In prayer portion P.S. case No. is not correctly mentioned. 2. Paragraph -5 of the petition is wanting. 3.In Para 7 of the petition S.T. case No. is not correctly mentioned.
29	D-CRLMC/22588/2025	SATYA NARAYAN MISHRA 4	2025-07-26	1. Synopsis and date chart not furnished in Index page
30	D-CONTC/28078/2025	ADV	2025-07-26	i .Date of disposal of wp(c) no11045/ 2024 not correct on the top of the Index, Synopsis cause title and Affidavit.ii) wp(c) no. not mentioned in Reference certificate.
31	D-CRLA/22335/2025	ROHIT RANJAN RAY	2025-07-26	Put up for S.R. after redacting the name of relative of the victim from the appeal memo
32	D-BLAPL/22567/2025	SACHIDANANDA PADHEE	2025-07-26	14-NOT PROPERLY INDEXED.

33	D-WP(C)/29817/2025	SANJIB KUMAR RATH	2025-07-26	Synopsis and date chart not mentioned in index.
34	D-WP(C)/29830/2025	MAHENDRA KUMAR SAHOO	2025-07-26	Page no. 13 not neat.
35	D-WP(C)/29819/2025	PRASANNA KUMAR RATH	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-CRLMA/22619/2025	DEBASHIS MITRA	2025-07-26	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Synopsis and date chart not page mark as well as Index.ii) 2ACC case no. wrongly mention in synopsis. iii)Provision of law not correctly furnished.iv)Index does not tally with book mark.v)A. fee Rs- 3.85/- to be paid.vi) Undertaking not filed.
37	D-BLAPL/22328/2025	SATYA NARAYAN MISHRA 4	2025-07-26	i) P.S. case no. not correct in paragraph no. 4 of the petition.
38	D-WP(C)/29889/2025	KIRTAN DANG	2025-07-26	1.PARAGRAPHS NOT CORRECTLY MENTIONED DECLARATION
39	D-WP(C)/29818/2025	SANJIB KUMAR RATH	2025-07-26	Synopsis and date chart not furnished in index.
40	D-ABLAPL/22586/2025	PRAFULLA CHANDRA DAS	2025-07-26	1. LTI of Kartika Barik is not attested by Adv in V. Nama
41	D-CONTC/29804/2025	ADV	2025-07-26	This CONTC petition is a premature one.
42	D-ABLAPL/22597/2025	CHHABI BEHERA	2025-07-26	1. In declaration under affidavit no of paragraph wrongly furnished
43	D-BLAPL/22554/2025	BIKRAM CHANDRA GHADAI	2025-07-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copies of Annexures not filled.
44	D-BLAPL/22565/2025	AKSHAYA KUMAR SUBUDHI	2025-07-26	.Petition not correctly addressed to Honorable Court
45	D-EXP/29901/2025	ASISH KUMAR RAY	2025-07-26	Provision of Law Partly furnished.
46	D-ABLAPL/22606/2025	RAKESH SETHY	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. G.R case no left blank in cause title of the application. 2. In cause title and affidavit petitioners address is not complete. 3. page no 12 and 13 not legible 4. In list of date of events P.S name wrongly furnished.

47	D- CONTC/29982/2025	ADV.	2025-07- 26	JUDGEMENT COPY OF PAGE NO.4 OMITTED IN W.A NO.3512/2024
48	D- BLAPL/22625/2025	BIJAYA KUMAR RAGADA	2025-07- 26	1. Date of rej. order not correct in index date chart and para .4 of petition .2.Case no. in ref. certificate not tally with FIR details. 3.Sl. 4 of affidavit not proper.
49	D- BLAPL/22601/2025	KRUSHNA CHANDRA MEHER	2025-07- 26	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Occupation not mentioned in Affidavit.2.Court fee Rs.6.00 not paid in V.Nama.
50	D- BLAPL/22610/2025	NIRANJAN SINGH (1)	2025-07- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-MSA/29360/2025	MANAS RANJAN BAUG	2025-07- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 07 days.I.A for condonation of delay not filed.
52	D-WP(C)/28985/2025	MAHENDRA TIADI	2025-07- 26	1. Annexure . 7 and 8 not maintained in petition.2.Pages151 to 153 not page mark in petition
53	D- BLAPL/22613/2025	BIJAYA KUMAR RAGADA	2025-07- 26	Date of rej. order not correct in index
54	D- BLAPL/22638/2025	DIBYA PRAKASH MISHRA	2025-07- 26	page nos. 13 14 16 17 are not neat.
55	D-WP(C)/29866/2025	PRAVASH CHANDRA MAHAPATRA	2025-07- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Date of order mentioned in index as Annexure-4 not correctly furnished.
56	D-WP(C)/29862/2025	LALIT SAHU	2025-07- 26	Not properly page marked
57	D- ABLAPL/22355/2025	DIBYAJYOTI SAHOO	2025-07- 26	1. V. Nama is not stamped properly
58	D- CONTC/29686/2025	BISWAJIT MAHARANA	2025-07- 26	Period of Delay 613 days. No. I.A.Filed
59	D- BLAPL/22537/2025	SK. ZAFARULLA	2025-07- 26	Description of Documents for Sl. No. 1 and 2 not given in the Index.
60	D- BLAPL/22151/2025	JUGALA KISHORE PANDA	2025-07- 26	1.In Prayer portion P.S case No. and G.R. case No. are not correct
61	D-WP(C)/29870/2025	SIBA PRASAD PATI	2025-07- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.15 not neat
62	D-WP(C)/29858/2025	ABHIRAM SWAIN	2025-07- 26	Annexures not page marked.
63	D- BLAPL/22415/2025	DEBASIS MISHRA	2025-07- 26	Pending before the Lower Court mentioned in the petition is not correct.

64	D-WP(C)/29721/2025	SAPAN KUMAR PAL	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
65	D-WP(C)/29720/2025	PRAFULLA KUMAR KAR	2025-07-26	1. Page Nos. 16 17 18.19.20.21 Are Not Legible. and Petitioner No.7 Not Signed in the V.Nama
66	D-WP(C)/29873/2025	SIBA PRASAD PATI	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-BLAPL/22416/2025	DEBASIS MISHRA	2025-07-26	Pending before the Lower Court mentioned in the petition is not correct.
68	D-WP(C)/29853/2025	BASUDEV BARIK	2025-07-26	14-NOT PROPERLY INDEXED.
69	D-BLAPL/22417/2025	BIJAYA KUMAR RAGADA	2025-07-26	31-As per standing order the name of victim/informant shall not be mentioned in the petition. This case related to sexual offence. the name of the victim mother and address deleted from the petition as per the standing order 3/2024 and put up for S.R. there after
70	D-CONTC/29656/2025	ADV.	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-CONTC/29936/2025	ADV.	2025-07-26	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
72	D-BLAPL/22424/2025	SUSHANTA KUMAR JOSHI	2025-07-26	1.P.S. case No. mentioned in prayer is incorrect. 2. Age of Deponent twice mentioned i.e 33 yrs. and 65 yrs. in Affidavit. 3. Page Nos. 63-67 and 70 not legible
73	D-CONTC/29970/2025	ADV.	2025-07-26	PAGE NO. 10 NOT LEGIBLE
74	D-WP(C)/29915/2025	SANGRAM JENA	2025-07-26	1. Page Nos. 19 to 20 Are Not Legible.
75	D-WP(C)/29921/2025	AMBIKA PRASAD RAY	2025-07-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
76	D-BLAPL/22525/2025	BIJAYA KUMAR BEHERA 1	2025-07-26	1. The case related to sexual Offence. The name of the Victim parent and Address deleted from the petition copy as per S.O 03/2024 and put up for S.R there after
77	D-WP(C)/29900/2025	SANDEEP KUMAR JENA	2025-07-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-BLAPL/22531/2025	AMIT KUMAR SAHU	2025-07-26	1. Attested Annexure-3 not filled.
79	D-WP(C)/29922/2025	AMBIKA PRASAD RAY	2025-07-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL

				LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
80	D-WP(C)/29902/2025	PRASHANTA KUMAR NAYAK	2025-07-26	Copy of the order dated 19.03.2025 mentioned in Index(Anx-7) and Copy of the representation dated 24.03.2025 mentioned in Index (Anx-8) appears to be wrong.
81	D-WP(C)/29923/2025	MANOJ KUMAR NAYAK	2025-07-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Name of the both parties not furnished in V.nama. 2. Grounds not furnished of the petition.
82	D-BLAPL/22533/2025	SUSHANTA KUMAR JOSHI	2025-07-26	1 . Paragraph 6 of the application not filled. 2. Certified copy/ Free copy of the Rejection order not filled
83	D-WP(C)/29944/2025	NIRANJAN PANDA	2025-07-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
84	D-ABLAPL/22455/2025	SIDDHARTH GOUTAM DAS	2025-07-26	I) Synopsis and Date chart not page marked in Index and top of the Synopsis page.
85	D-WP(C)/29949/2025	NIROD KUMAR SAHU	2025-07-26	Annexure-4 not legible.
86	D-BLAPL/22526/2025	RAJKISHOR SWAIN	2025-07-26	1. In affidavit Deponents age not mentioned in respect of Sl.No 1 .
87	D-BLAPL/22204/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-07-26	i) Address of the petitioner not tally with Rejection order.
88	D-ABLAPL/22493/2025	AJIT KUMAR RAUT	2025-07-26	I) Sl. no. 2 of the Affidavit not correct
89	D-ABLAPL/22581/2025	SANJIB RAY	2025-07-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Synopsis and Date chart which has been page marked as 11 and 12 be omitted.
90	D-WP(C)/29943/2025	UPASANA BAL	2025-07-26	1.Petition not correctly addressed to Honorable Court 2. Nomenclature not furnished in V>Nama

91	D-ABLAPL/22510/2025	ABESH KAMAL	2025-07-26	i) C. Fee. of Rs. 1/ not paid in cause title.
92	D-WP(C)/29941/2025	PRASANTA KUMAR MAHALI	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Not properly page marked.
93	D-BLAPL/22044/2025	SATYAPADA SHARMA	2025-07-26	i)Date of F.I.R. and Rejection order not correct in Date chart.ii) Name of the petitioner no. 2 not tally with Annexure -7.iii)H.C.B.A.M. W. S. of Rs. 50/ not paid .
94	D-ABLAPL/22518/2025	BAMADEV BARAL	2025-07-26	i) Page no. 12 not legible.
95	D-ABLAPL/22561/2025	JYOTIRMAYA SAHOO	2025-07-26	1. In date chart in respect of Occurrence and FIR date wrongly furnished. 2. In prayer information regarding P.S and G.R wrongly furnished
96	D-CRLREV/22454/2025	RANJIT MOHANTY	2025-07-26	1.Alphabetical page mark not maintained in index. 2 Good ground certificate not filed.
97	D-CRLMC/22593/2025	SAMBEET PATTANAYAK	2025-07-26	1. P.S. case number in FIR not tally with mentioned in 4th line of the page no.27 under annex-3
98	D-CRLA/22371/2025	SARAT KUMAR ACHARYA	2025-07-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Not in proper format
99	D-BLAPL/22577/2025	TUKUNA KUMAR MISHRA	2025-07-26	1. In affidavit sl no 2 mentioned Husbands name instead of Fathers name 2. page no 10 and 11 not legible 3. Attested Annexure -1 not filled.
100	D-CRLA/22402/2025	SUMANTA MALIK	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-CRLA/22512/2025	UMA CHARAN MISHRA	2025-07-26	Put up for S.R. after redacting detail address of victim-Respondent No.2 from the appeal memo
102	D-CRLMC/22542/2025	OM SWARUP	2025-07-26	1. PS case number not correctly furnished Sl. no.4 in Index and line no.7 in page no.3 of the petition. 2. Certified copy of annex-1 not filed. 3. Page nos. 14 16 and 18 not legible
103	D-CRLA/22418/2025	BIJAYA KUMAR RAGADA	2025-07-26	1-Internal page nos.13 and 14 of T.C.Judgement not properly arrange.
104	D-CRLLP/21900/2025	SAKTIDHARA MISHRA	2025-07-26	This relates to POCSO Act. The names of the informant / relations need to be redacted. Further the details of the Appellant do not tally with the impugned Judgement.
105	D-CRLLP/22049/2025	SANGRAM DAS,S.C.VIGILANCE	2025-07-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
106	D- BLAPL/22540/2025	KULDEEP MOHANTY	2025-07- 26	Name of Petitioner No.1 mentioned in the Cause Title not tally with the signature in the Vakalatanama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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